

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 4th June, 2019

No. HCM/C-11/2018-Estt.-II/ Hon'ble the Chief Justice, High Court of Manipur is pleased to nominate Shri. W. Tonen Meitei, Registrar (Judicial), High Court of Manipur as the Nodal Officer in connection with CPIS of Manipur Judicial Service Officers as well as the employees of the Subordinate Courts of Manipur.

By order etc.,

Sd/-

(A. Guneshwar Sharma)
REGISTRAR GENERAL

Endt. No. HCM/C-11/2018-Estt.-II/ 11528-48

Imphal, the 4th June, 2019

Copy to:-

1. All the District & Sessions Judges, Manipur.
2. The Member Secretary, Manipur State Legal Services Authority.
3. The Presiding Officer, MACT/Revenue & Co-operative Tribunal, Manipur.
4. The Special Judge, ND&PS, FTC, Manipur.
5. The Family Court, Manipur/Thoubal/Bishnupur/Imphal East.
6. The Registrar (Judicial)/(Vigilance)/(Admn./PM&P), High Court of Manipur.
7. The Judge, Special Court (ND&PS), Manipur.
8. The Additional Sessions Judge (FTC) for Crimes Against Women, Manipur.
9. The Secretary (Law), Government of Manipur.
10. The Director of MIS, Government of Manipur.
11. The Additional District & Sessions Judge (FTC), Manipur East/Manipur West.
12. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
13. The Deputy Registrar (Judl.)/(Accounts & Planning)/Admn./PM&P, High Court of Manipur.
14. The Principal Secretary to Hon'ble the Chief Justice.
15. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir.
16. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
17. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
18. The System Analyst, High Court of Manipur
- He is requested to upload the above Notification in the official website.
19. The Supdt. (Estt.-II), High Court of Manipur.
20. Order Book/Guard File.
21. Concerned File.

A. Guneshwar Sharma

REGISTRAR GENERAL
